

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016**  
**AND**  
**APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016**

**Dated: 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**M/s Mokia Green Energy Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sakesh Kumar  
Mr. Gulshan K. Singh  
Mr. Arpit Rai for R-1

Mr. Aadil Singh Boparai for R-2

**APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**M/s Atma Powers Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sakesh Kumar R-1

Mr. Aadil Singh Boparai for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **11.11.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/mkj*